

BY REGISTERED A.D.

All communications should be addressed to the Registrar, Supreme Court by designation, NOT by name.

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SUPREME COURT
INDIA
NEW DELHI

Dy.No. 1802/RTI/20-21/SCI
Dated: 12 February, 2021

From : Ajay Agrawal,
Addl. Registrar/CPIO,
To : Mr./Ms. Cheryl D'souza,
[REDACTED]

Sub: Transfer of your application dated 04/12/2020 (DOEST/R/T/20/00192) to this Registry by Sh. G.P. Sarkar Deputy Secretary (A-I), Govt. of India, Ministry of Housing & Urban Affairs, Directorate of Estates, (TS-III Section), 419 'C' Nirman Bhawan, New Delhi vide letter No. 13/1672/2020-TS-III, dated 30/12/2020 under Right to Information Act, 2005.

With reference to above mentioned Communication, received in this Secretariat on 13/01/2021 (Due to Covid-19, the working of this office is being undertaken as per containment provisions for the pandemic), I write inform you, in so far as this Public Authority is concerned, as under :-

Point No. 1, 2 & 6 : You may refer to the Supreme Court Judges (Salaries and Conditions of Services), Act, 1958 which is already available in public domain on the website of Department of Justice viz. www.doj.gov.in.

Point No. 3 : 10th September, 2014.

Point No. 4 : 13, Akbar Road, New Delhi.

Point No. 5 : 3rd September, 2020 forenoon and 13, Akbar Road, New Delhi.

Point No. 7 & 9 : The stay has been extended till 31st January, 2021.

Point No. 8 : The reasons as sought for cannot be provided as the same are exempt under Section 8(1)(j) and Section 11(1) of the RTI Act, 2005.

Further, rest part of the information sought is not available.

Point No. 10 : The information as sought for by you is not available/maintained.

Shri Anil Laxman Pansare, Ld. Registrar, Supreme Court of India, is the First Appellate Authority under the Right to Information Act, 2005 and the appeal, if so advised, can be filed within 30 days from the receipt of this reply.

Ajay Agrawal

(Ajay Agrawal)

Copy to : Sh. G.P. Sarkar Deputy Secretary, Govt. of India, Ministry of Housing & Urban Affairs, Directorate of Estates, (TS-III Section), 419 'C' Nirman Bhawan, New Delhi (w.r.t letter No. 13/1672/2020-TS-III, dated 30/12/2020)

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